

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 63/252/HDB/2017
NAME OF THE COMPANY	Sree Venkateswara Sugar Industries Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Priyanka, CS. G.S.R. Rao, Advocate	CS Advocate	priyapolini@gmail.com	V. Priyanka

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Apparao P. Roc & R	CGSC	98487 47808	

Y. SURYANARAYANA

Counsel for  
Respondent

Enclosed Order Sheet  
9849866556

Heard, Ms. Priyanka, CS and Shri G.S. Rao, learned counsels for the petitioner and Shri B. Appa Rao, CGSC for ROC & RD and Shri Y. Suryanarayana, learned counsel for the Respondent.

CA is allowed. Post the Case on 18.10.2017.

  
Member (Technical)

  
Member (Judicial)